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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 17/252(3)/NCLT/AHM/2018

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018

Name of the Company: Vineet Sethia & Anr.
(Shakti Lighting Pvt Ltd)
V/s.
ROC.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA DHARMAN SHAH	ADV.	PETITIONER	Natasha.
2.	WITH KAUSHAL AGARWAL & CO., CA	CA.		

ORDER

Learned Advocate Mrs. Natasha D Shah with Learned FCA Mr. Kaushal Agarwal present for Appellant. None present for ROC.

Representation of ROC received.

Heard arguments of learned Counsel for Appellant.

Order reserved.

Manora

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 27th day of February, 2018.